

SHUBHRA LEASING FINANCE AND INVESTMENT COMPANY LIMITED

(CIN:L67120DL1983PLC016711)

Registered Office: Plot-A4, APMC-MAFCO Yard, Sector-18, Vashi, Navi Mumbai-400 703.

Corporate Office: 18, Kailash Darshan, Cama Lane, Hansoti Road, Ghatkopar (West), Mumbai-400 086.

Telifax: +91 93249 34300; **E-Mail:** roc.shubhra@gmail.com; **Website:** www.shubhraleasing.com

Open Offer for acquisition of 11,20,000 Equity Shares of Shubhra Leasing Finance and Investment Company Limited ('Shubhra'/'Target Company') by RBP Holdings Private Limited (hereinafter referred to as 'Acquirer')

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirer in connection with the Open Offer made by the Acquirer to acquire 11,20,000 Equity Shares of Face Value of ₹10 each ('Equity Shares') of the Target Company, representing 35% of the Share Capital/Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof [SEBI (SAST) Regulations, 2011]. The Detailed Public Statement with respect to the aforementioned offer was made on January 22, 2016 (Friday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition

- 1) Name of the Target Company : Shubhra Leasing Finance and Investment Company Limited
- 2) Name of the Acquirer : RBP Holdings Private Limited
- 3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- 4) Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
- 5) Offer Details
 - a) Date of Opening of the Offer : April 05, 2016 (Tuesday)
 - b) Date of Closure of the Offer : April 22, 2016 (Friday)
- 6) Date of Completion of Payment of Consideration : May 03, 2016 (Tuesday)

7) Details of Acquisition :

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹12 (Rupees Twelve only) per Equity Share, payable in cash		₹12 (Rupees Twelve only) per Equity Share, payable in cash	
7.2	Aggregate number of shares tendered	11,20,000 Equity Share		13,00,335 Equity Shares	
7.3	Aggregate number of shares accepted	11,20,000 Equity Share		11,20,000 Equity Shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,34,40,000		₹1,34,40,000	
7.5	Shareholding of the Acquirer before Public Announcement • Number • % of Share Capital/Voting Capital	7,50,000 23.44%		7,50,000 23.44%	
7.6	Shares acquired by way of Share Purchase Agreement • Number • % of Share Capital/Voting Capital	2,30,000 7.19%		2,30,000 7.19%	
7.7	Shares Acquired by way of Open Offer • Number • % of Share Capital/Voting Capital	11,20,000 35.00%		11,20,000 35.00%	
7.8	Shares acquired after Detailed Public Statement • Number • % of Share Capital/Voting Capital • Price of the Shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
7.9	Post Offer Shareholding of Acquirer: • Number • % of Share Capital/Voting Capital	21,00,000 65.63%		21,00,000 65.63%	
7.10	Pre & Post offer Shareholding of the Public • Number • % of Share Capital/Voting Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		22,20,000 69.37%	11,00,000 34.37%	22,20,000 69.37%	11,00,000 34.37%

- 8) The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and also at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated March 19, 2016.

Issued by Manager to the Offer for and on behalf of the Acquirer:



Mark Corporate Advisors Private Limited

CIN:U67190MH2008PTC181996

404/1, The Summit Business Bay, Sant Janabai Road (Service Lane)

Off W. E. Highway, Vile Parle (East), Mumbai - 400 057

Tel. No.: +91 22 2612 3207; **Fax No.:** +91 22 2612 3208

Contact Person: Mr. Manish Gaur; **Email:** openoffer@markcorporateadvisors.com

SEBI Regn No.: INM000012128

Place : Mumbai

Date : May 06, 2016